COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 330 of 2013

Dated : 4th April, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Banglore Electricity Supply Co. Ltd.
& Anr. ... **Appellant(s)**

Versus

Tata Power Co. Ltd. & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Ms. Prerna Priyadarshni
Mr. Shagun Jain

ORDER

Heard learned counsel for the appellant.

Post the matter for rejoinder submissions on 9th April, 2014.

Written submissions may be filed by the respondent on 7th April, 2014 after serving copy thereof on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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